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NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 02.11.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali  
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

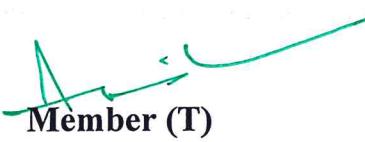
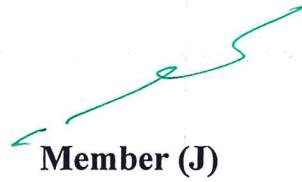
C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 47/16	TP 47/17	For hearing	433	Payal Sagar Talwar Vs Raj Hamsa Ultra Lights Pvt. Ltd.

SL. NAME (IN CAPITAL) SIGNATURE  
NO. & PHONE NUMBER REPRESENTATION TO WHOM

1. GIRIDHAR H. *Advocate* *Petitioner* 

ORDER

Counsel for Petitioner is present. He requested time to comply  
the directions given by the Tribunal on 17/10/2017. Time granted till  
10/11/2017.

 Member (T)  Member (J)